

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 877/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Sapphire Hospitality & Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. *Shri B.S.V. PRAKASH KUMAR* *Member (J)*

ORDER

CSP 877/230-232/NCLT/MB/MAH/2017  
CSP 878/230-232/NCLT/MB/MAH/2017  
CSP 879/230-232/NCLT/MB/MAH/2017  
CSP 880/230-232/NCLT/MB/MAH/2017  
CSP 881/230-232/NCLT/MB/MAH/2017

**Sd/-**

Petition is allowed vide separate order.

**V. NALLASENAPATHY**  
 Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)